

DEMAND No. 45—ANIMAL HUSBANDRY

"That a sum not exceeding Rs. 1,07,44,000/- be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Animal Husbandry'."

DEMAND No. 46—FOREST

"That a sum not exceeding Rs. 1,21,74,000/- be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Forest'."

DEMAND No. 47—OTHER REVENUE EXPENDITURE OF THE MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 29,37,12,000/- be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Other Revenue Expenditure of the Ministry of Food and Agriculture'."

DEMAND No. 128—CAPITAL OUTLAY ON FOREST

"That a sum not exceeding Rs. 1,57,000/- be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Capital Outlay on Forest'."

DEMAND No. 129—PURCHASE OF FOODGRAINS

"That a sum not exceeding Rs. 3,33,13,75 000/- be granted to the President to complete the sum necessary to defray the charges

which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Purchase of Food-grains'."

DEMAND No. 130—OTHER CAPITAL OUTLAY OF THE MINISTRY OF FOOD AND AGRICULTURE

"That a sum not exceeding Rs. 70,29,77,000/- be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1966, in respect of 'Other Capital Outlay of the Ministry of Food and Agriculture'."

15.33 hrs.

MOTION RE. SIXTY-FIFTH REPORT OF COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Mr. Deputy-Speaker: The House will now take up non-official business.

Shri Hem Raj (Kangra): I beg to move the following:

"That this House agrees with the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th April, 1965."

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Sixty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 28th April, 1965."

The motion was adopted.